

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).12687/2003

(From the judgement and order dated 01/04/2003 in WP No. 3377/2001 of The  
HIGH COURT OF JHARKHAND AT RANCHI)

PINAKE CHATTERJEE &amp; ORS.

Petitioner(s)

VERSUS

CENTRAL ADMINISTRATIVE TRIBUNAL &amp; ORS.

Respondent(s)

(office report on default dt. 31.8.2007))

Date: 24/09/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT  
(IN CHAMBERS)

For Petitioner(s) Mr. Ranjan Mukherjee,Adv.

For Respondent(s) Mr. Shreekant N. Terdal,Adv.  
Mr. B. Krishna Prasad,Adv.  
M/S Manoj Swarup & Co.UPON hearing counsel the Court made the following  
ORDERFour weeks' time is granted to comply with the  
office report on default.(Neena Verma)  
Court Master(Radha R.Bhatia)  
Court Master